

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

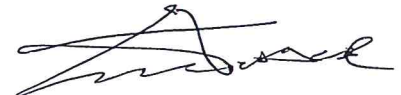
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA/4/CAA/2018  
NAME OF THE PETITIONER(S) : AUGUSTAN TEXTILE COLOURS PVT LTD  
NAME OF THE RESPONDENT(S) : AUGUSTAN KNITWEAR PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1	V. SRINIVASAN	Counsel	
		For applicants	

**ORDER**

Counsel for the applicant present. Heard. Order is reserved.

-sd-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-sd-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc